

the expenditure on account of the Central National Discipline Scheme Instructors transferred to Punjab service for so long as they remain in service;

(b) whether it is also a fact that the Ministry of Education assured the Punjab Government to take over the administrative control of these N.D.S.Is with effect from 1st August, 1972 and give benefit of higher emoluments, if any, on their absorption in the State Service from retrospect date i.e., 1st August, 1972; and

(c) if so, what are the reasons for which concurrence has not been given to the Punjab Government for its implementation during this period of more than four years?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) The proposal at one stage was that the Punjab Government would absorb the N.D.S. Instructors with effect from 1st August 1972. It was understood that they were to be absorbed in the prevailing scale of pay in the State Government, but none of these Instructors would get less emoluments than what they were getting from the Central Government at the time of absorption. It was also classified that even if the State Government took one or two months more in absorbing the N.D.S. Instructors the benefit of higher emoluments, if any, could be given to them retrospectively with effect from 1st of August, 1972. The Punjab Government, however, could absorb the N.D.S. Instructors only with effect from 1st July 1976.

(c) While considering the question of absorption in 1976, the Punjab Government made a point for consideration whether the N.D.S. Instructors could be constructed to have been absorbed on 1st February 1973.

This point was examined on its own merits and was not found justifiable and the Punjab Government was informed accordingly.

Central Housing Funds to Orissa for LIG Housing Schemes

4909. SHRI CHINTAMANI PANIGRAHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any amount was allotted to Orissa in 1978-79, 1979-80 and 1980-81 for Low Income Group Housing Scheme in the State; and

(b) if so, the amount provided respectively and how many houses in which district and by whom have been built in Orissa under these schemes in these years?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Central Financial Assistance for the State's Plan Schemes is given in the shape of 'block loans' and 'Block grants' for its plan as a whole and it is not related to any particular head of development or scheme. Similarly funds given from Life Insurance Corporation, General Insurance Corporation and HUDCO to the State for its various housing schemes are in the nature of package assistance. It is, therefore, not possible to indicate the amount allotted exclusively for Low Income Group Housing Scheme in these years. As regards houses built, the State Government has not intimated any progress after 30th June 1977.

सूरतगढ फार्म का उत्पादन

4910. श्री कान्हेराम आर्य : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि सूरतगढ राज्य कृषि फार्म में कौन-कौन सी वस्तुओं का उत्पादन होता है तथा प्रति एकड़ उत्पाद की वस्तुवार प्रतिशतता क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : प्रत्येक वस्तु का कुल उत्पादन तथा कुल क्षेत्र से संबंधित प्रत्येक फसल के अन्तर्गत

के क्षेत्रफल का प्रतिशत और 1978-79 की उत्पादकता नीचे दी गई है :—

फसल	कुल उत्पादन (क्विंटल)	कुल क्षेत्र से संबंधित फसल के अन्तर्गत के क्षेत्र का प्रतिशत	प्रति एकड़ उत्पादन क्विंटलो में
धान	72739	19	15 21
गन्ना	66600	1	174.12
गेहूं	64224	32	7 76
चना	53506	46	4 54
मसूर	366	1	1 07
सरसों	204	0.5	1 76
जौ	64	0.25	4 25
मूग	83	0.25	1 88
	257786	100	
		प्रतिशत	

Towns and villages provided with Telephone facility in West Bengal

4911. SHRI AMAR ROYPRADHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of towns and villages having telephone facilities in the State of West Bengal; and

(b) the number of villages, district-wise proposed to be provided with telephone facilities, particularly in Adivasi areas during 1980-81?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) 802.

(b) The programme for provision of telephone facility in West Bengal during 1980-81 is given below:—

S.No.	District	Total No. of villages to be provided with Telephone facility	No. of villages in Tribal areas out of total number
1.	Bankura	4	2
2.	Birbhum	3	1
3.	Jalpaiguri	5	2
4.	Malda	6	2
5.	Midnapore	7	2
6.	Purulia	4	2
7.	West Dinajpur	6	2
8.	Burdwan	7	Nil
9.	Gooch Bihar	6	Nil
10.	Hoogly	3	Ni
11.	Howrah	3	Nil
12.	Darjeeling	3	Nil
13.	Murshidabad	3	Nil
14.	Nadiad	5	Nil
15.	24-Parganas	5	Nil

Post Reserved for SC/ST lying Vacant

4912. SHRI LAKSHMAN MALLICK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of posts reserved for Scheduled Castes/Scheduled Tribes in his Ministry including in the attached and sub-ordinate offices which remained vacant as on the 1st June, 1980; and

(b) the reasons for not filling up of these posts?

THE MINISTRY OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) and (b). The information is be-